

**Agriculture Input Subsidy**

1960. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government intends to release the sum of ₹1424 crore as mentioned in the memorandum under Agriculture Input Subsidy immediately as per the actual numbers/figures of the Girdawari Report for the Government of Rajasthan;

(b) if so, the action taken by Government in this regard; and

(c) if no, action has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (c) The State Government of Rajasthan declared drought in 41 tehsils of 13 districts during Kharif 2017 and submitted a Memorandum seeking financial assistance of ₹3075.26 crore from National Disaster Response Fund (NDRF), which included ₹ 1274.99 crore as Agriculture Input Subsidy. An Inter-Ministerial Central Team (IMCT) visited the drought affected areas during 21.01.2018 to 24.01.2018. The IMCT submitted its report on 01.03.2018, based on the parameters of the Manual for Drought Management, 2016 and the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) norms. The report of the IMCT was considered by the Sub-Committee of National Executive Committee (SC-NEC) in the meeting held on 19.03.2018. The recommendation of the SC-NEC was considered by the High Level Committee (HLC) in the meeting held on 14.05.2018 and Central assistance of ₹526.14 crore was approved, subject to the adjustment of 50% of balance available in the SDRF account for the drought - kharif of 2017.

**Settlement of claims under PMFBY**

1961. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that the private insurance companies are not settling claims put forth by several farmers under the Pradhan Mantri Fasal Bima Yojana (PMFBY) even after collecting huge premiums;

(b) if so, the details thereof;

(c) the number of farmers covered under PMFBY, claims made and claims settled, State-wise; and

(d) whether Government has any strategy for early and time-bound settlement of claims under PMFBY?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) No, Sir. All the admissible claims of farmers under Pradhan Mantri Fasal Bima Yojana (PMFBY) are being settled by the insurance companies, both private and public sector general insurance companies. During 2016-17, out of total estimated claims of ₹ 16495, ₹ 15924 crore have been approved and ₹ 15352 crore have been paid to the farmers. Similarly, during Kharif 2017 season alone claims of ₹ 16448 crore have been estimated and ₹ 13768 crore have been approved, of which ₹ 11899 crore have already been settled by the insurance companies.

(c) and (d) State-wise details of farmer applicants covered, estimated claims, claims approved and claims settled under PMFBY during 2016-17 and 2017-18 are given in the Statement (*See below*).

For early and time-bound settlement of claims under PMFBY, the guidelines provide for seasonality discipline including the stipulation of claim settlement within 21 days of receipt of clear yield data from the States provided State share of subsidy has been provided. To facilitate accurate and transparent assessment of crops yield and realtime capture/transfer of yield data, Government has also introduced the use of smartphone/CCE Agri-App which captures yield data alongwith latitude-longitude - date stamp and photo/video. Likewise provision has been made for 50% release of State share of premium subsidy in advance on the basis of estimated coverage and 50% on receipt of final data from the insurance companies. Lastly, various modules have been developed on the National Crop Insurance Portal for seamless flow of information and service delivery. Apart from all these provisions the Government also consistently follows up with the stakeholders to resolve issues and fast-track claim settlement.

**Statement**

*Details of farmers covered and claims during 2016-17 and 2017-18 under P*

Sl. No.	States	2016-17						
		Farmers Covered	Estimated Claims	Approved Claims	Claim Paid	Farmers Benefited wrt Approved Claims	Farmers Covered	Estimated Claims
		No.		₹ in crore		No.	No.	
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar Islands	324	15	15	15	295	364	-
2.	Andhra Pradesh	1,771,957	90,759	90,049	86,414	882,573	1,799,021	55,929
3.	Assam	60,265	515	515	515	23,446	56,791	380
4.	Bihar	2,714,270	35,062	29,142	20,192	208,835	2,234,483	41,582
5.	Chhattisgarh	1,549,139	16,005	16,005	15,989	136,734	1,471,587	134,646
6.	Goa	757	3	3	3	111	538	0

1	2	3	4	5	6	7	8	9
7.	Gujarat	1,975,139	126,197	126,197	126,172	678,796	1,754,470	104,120
8.	Haryana	1,336,028	29,484	29,484	29,191	216,907	1,335,764	49,318
9.	Himachal Pradesh	379,925	4,513	4,513	4,409	113,131	378,105	312
10.	Jammu and Kashmir						150,302	603
11.	Jharkhand	877,754	3,157	2,632	2,178	44,777	1,197,438	4,956
12.	Karnataka	2,737,667	209,777	180,204	162,870	1,054,749	1,601,511	67,320
13.	Kerala	77,405	4,392	2,139	2,067	23,334	46,136	900
14.	Madhya Pradesh	7,181,316	199,321	198,612	198,022	1,315,775	6,890,930	467,931
15.	Maharashtra	12,001,215	231,586	231,586	231,045	2,921,465	10,053,750	273,453
16.	Manipur	8,366	196	196	127	8,358	9,109	-
17.	Meghalaya	89	3	3	-	48	2,945	30
18.	Odisha	1,820,236	43,134	43,134	43,128	168,490	1,899,034	167,131
19.	Puducherry	8,537	757	757	757	4,299		
20.	Rajasthan	9,150,224	181,961	177,827	177,303	2,714,057	6,012,084	163,090
21.	Sikkim	574	11	11	10	225	1,391	-

22.	Tamil Nadu	1,450,427	354,082	341,731	322,861	1,388,529	1,284,714	4,886
23.	Telangana	973,343	18,075	17,844	17,717	222,582	1,077,641	48,272
24.	Tripura	12,760	58	24	11	853	11,674	0
25.	Uttar Pradesh	6,767,276	55,489	55,489	55,420	1,156,140	5,290,261	30,643
26.	Uttarakhand	261,571	2,747	2,747	2,747	61,705	184,427	2,527
27.	West Bengal	4,133,279	42,237	41,522	36,011	549,946	4,004,596	26,787
GRAND TOTAL		57,249,843	1,649,534	1,592,380	1,535,174	13,896,160	48,749,066	1,644,818

\* Claims data for Kharif 2017 season only.